

international airport. I appeal to the Government to do justice to our Mecca, and our Vatican, Sri Amritsar.

Price preference to the Public Sector Undertakings in the country

SHRI MANOJ BHATTACHARYA (West Bengal): It is common knowledge that since the inception of public sector undertakings these are provided with a particular price preference while finalising any business proposition. Such practice has certainly given a boost to the undertakings owned by the nation and that has been of great advantage to our national economy and helped in realising our cherished objectives of self-reliance.

I understand from some reliable sources that there is going to be a paradigm shift in such consideration and attempts are being made to do away with the policy of providing price preference to the PSUs.

To my knowledge any such decision contrary to the existing practice will certainly jeopardise the interests of the PSUs and will subvert the national economic growth and issue of self-reliance.

Hence I shall most fervently urge upon the Government of India to dissuade from any such decision and protect the interests of the PSUs.

Demand to bring relief to aged house owners in the country whose houses are not vacated by the tenants

श्रीमती जमना देवी बारुपाल (राजस्थान) : माननीय उपसभापति जी, मेरे विशेष उल्लेख का विषय है - किराएदारों से वृद्ध मकान मालिकों को राहत दिलाने हेतु।

माननीय उपसभापति जी, मैं आपके द्वारा केन्द्र सरकार का ध्यान एक ऐसे मुद्दे की तरफ आकर्षित करना चाहूँगी जो बहुत गंभीर मुद्दा है। जब आदमी नौकरी से रिटायर हो जाता है या दसती उम्र को देखकर यह सोचता है कि अब मैं श्रम करने में असहाय हो गया हूँ, तब वह अपनी कड़ी मेहनत से बनाया गया मकान-या दुकान अपनी उदरपूर्ति के लिए किराए पर दे देता है। कुछ दिन बाद ही किराएदार समय पर किराया नहीं देता, उल्टा मकान या दुकान हड़पने की चाह में उसको कोर्ट-कचहरी पहुँचा देता है, उसको जर्जर वृद्धावस्था में भी कोर्ट-कचहरी तक जाने को मजबूर कर देता है - उस वृद्ध से पैरों से नहीं चला जाता, वह कानों से कम सुनता है, उसकी जुबान लड़खड़ाती है। ऐसी स्थिति में वृद्ध जन को उन क्रूर किराएदारों से तुरंत प्रभाव से, दुकान हो या मकान, उसे खाली करवाकर मकान मालिक की सहायता करनी चाहिए क्योंकि किराएदार की नीयत इतनी खराब हो जाती है कि उसकी घृणित क्रूर मनोवृत्ति की सीमा नहीं रहती। हर प्रकार से वह मकान मालिक को परेशान करने में लगा रहता है और वह वृद्ध अपनी खरी कमाई को जाते देखकर वकीलों के पास गिड़गिड़ाता है, आंसू बहाता है, लेकिन किराएदार को न दया आती है, न शर्म। ऐसी स्थिति में सरकार ही उसकी मदद कर सकती है।

इसलिए मैं सरकार से आग्रह करती हूँ कि आपने वृद्धजनों के प्रति बड़ी उदारता बरती है - वृद्धावस्था पेंशन, रेल किराए में छूट, एक लाख तक की आमदनी पर टैक्स खत्म। फिर भी मकान व दुकान की समस्या गंभीर समस्या है, इससे भी वृद्धजनों को मुक्ति दिलाने की कृपा करें।

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with this Special Mention.

MR. DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 P.M.

The House then adjourned for lunch at fifty-two minutes past twelve of the clock.

The House re-assembled after lunch at thirty minutes past two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.

PRIVATE MEMBERS' RESOLUTION

Economic Development of Backward States

MR. DEPUTY CHAIRMAN: Let us continue with the Resolution.
Now, Mr. Natchiappan to continue and conclude his speech.

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Thank you very much, Sir. I am concluding my speech with certain remarks. This particular Resolution is very important because even after passing through half of the Tenth Five Year Plan, we could not achieve certain goals which were set by the Planning Commission. I was explaining about taking up a particular district as a nodal district. We have a net cultivable area of 4,18,900 hectares. Agriculture is done only in 1/4th of it i.e., 1,11,566 hectares. The per capita NDP was Rs. 14,341, while the State was having Rs. 21,738 for 2002-03. So far as human development index is concerned, it was 0.640, the State was having 0.657, while India, at National level, was having 0.571. The strength of these areas were communication; rich resources; local enterprises; domain knowledge; surplus availability of space; research institutes, such as, the CSIR labs, universities and other educational institutes. Even if so many things are available, these districts are called drought-prone and underdeveloped districts. Hence, I request that the Planning Commission should select certain districts in every State so that the entire programme, enunciated for development of a particular district, could be focussed upon properly. And, all the elected representatives should make coordinated efforts to see that these